

BEFORE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO 1385 OF 2024

IN THE MATTER OF

NEWS ITEM TITLED "OH-ZONE! WHY THIS PROMINENT POLLUTANT IN DELHI AIR IS BECOMING A CAUSE FOR CONCERN" APPEARING IN THE TIMES OF INDIA DATED 22.04.2024

AMENDED MEMO OF PARTIES

NEWS ITEM TITLED "OH-ZONE! WHY THIS PROMINENT POLLUTANT IN DELHI AIR IS BECOMING A CAUSE FOR CONCERN" APPEARING IN THE TIMES OF INDIA DATED 22.04.2024

Vs

1. Delhi Pollution Control Committee,

Through its Member Secretary,
Building No. TC-12V, 6th Floor, C Wing,
Delhi Secretariate, I P Estate, Delhi 110002.

Email: msdpcc@nic.in

(Respondent No.1)

2. Central Pollution Control Board,

Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Email: mscb.cpcb@nic.in

(Respondent No.2)

3. Commission for Air Quality Management,

Through its Director, 17th Floor,
Jawahar Vyapar bhawan, Tolstoy Marg, New Delhi-110001.

Email: caqm-ncr@gov.in

(Respondent No.3)

4. Ministry of Environment, Forest & Climate Change

Through the Secretary,
Indira Paryavaran Bhawan, Jorbagh Road, New Delhi

Email: secy-moef@nic.in

(Respondent No.4)